### GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO.1134 TO BE ANSWERED ON 08.02.2017

#### **INDIANS STRANDED IN GULF COUNTRIES**

1134. SHRI KAMAL NATH:
SHRI JYOTIRADITYA M. SCINDIA:
SHRI ANURAG SINGH THAKUR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether a large number of Indian workers have been stranded in Gulf countries and are also languishing in various foreign jails for violation of labour contract rules and other petty complaints;
- (b) if so, the details thereof, country-wise;
- (c) whether Indian workers in Gulf countries have been allegedly cheated by companies in Gulf countries; and
- (d) if so, the steps taken or proposed to be taken to break such nexus at State, Central and Mission levels to protect the Indian workers with number of prosecution held and those undergoing?

#### **ANSWER**

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

- (a) & (b) A statement showing the number of Indians who want to return form Gulf countries or are presently in jails in Gulf countries, as per the information available on MADAD portal, is at Annexure.
- (c) & (d) Complaints are received from Indian emigrants in notified Emigration Check Required (ECR) countries, from time to time, regarding violation of contractual terms, adverse working conditions, wage related issues, employer related problems, medical and insurance related problems and compensation/death claims. Amidst the ongoing economic downturn in the Gulf countries due to

fall in crude oil prices, there are some reports of Indian workers being asked to leave before completion of their existing contracts. Instances of unpaid salaries for last few months have also been reported.

Immediately on receipt of such complaints, the same are addressed by Indian Missions by taking them up with the concerned foreign authorities. In addition, the Government has taken several steps and initiatives to safeguard the interests of Indian nationals. Labour and Manpower Cooperation MoUs/Agreements are already in place with the six Gulf Cooperation Council (GCC) countries, Jordan Malaysia that provide the institutional framework comprehensively discuss and review these matters. The Indian Community Welfare Fund (ICWF), aimed at assisting Overseas Indian nationals abroad in times of distress on a means tested basis in the most deserving cases, has already been extended to all Indian Missions and Posts abroad. The Indian Worker Resource Centre (IWRC) have also been setup that provide guidance and counseling on all matters pertaining to overseas Indian workers. IWRC, Dubai is already functional and four more IWRCs have been approved in Sharjah (UAE), Riyadh and Jeddah (Kingdom of Saudi Arabia) and Kuala Lumpur (Malaysia). Shelter homes for distressed Indian nationals have been setup in Bahrain, Kingdom of Saudi Arabia, Kuwait, Qatar, UAE and Malaysia. Missions in Gulf countries also conduct Open Houses on a regular basis where workers can convey their grievances. Some Missions have established 24x7 helplines and Toll Free helplines.

The MADAD portal enables the emigrant workers and their family members to register their consular grievances online and track their redressal. The multi-lingual 24X7 Helpline of Overseas Workers Resource Centre (OWRC) in Gurugram, Haryana provides information and guidance on all matters and problems pertaining to overseas employment of Indian nationals. Migrant Resource Centres have also been setup in Kochi, Hyderabad Gurugram, Chennai and Lucknow.

Grievances related to Overseas Employment in notified Emigration Check Required (ECR) countries, are logged in directly by emigrants/relatives/Overseas Workers Resource's Centre (OWRC) on eMigrate portal. These grievances are settled by respective jurisdictional Protectors of Emigrants (PoEs) as per laid down procedure.

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Inputs based on information available (on MADAD portal) with regard to the number of Indians wanting to return or who are in jail in Gulf countries are given below:-

Countries	Repatriation requests received by concerned Mission/Post	Indians in jails as 02.02.2017	Total
Riyadh, Saudi Arabia	2007	171	2178
Jeddah, Saudi Arabia	325	118	443
Kuwait	234	71	305
Muscat, Oman	87	35	122
Abu Dhabi, UAE	27	32	59
Duabi, UAE	241	117	358
Bandar Abbas, Iran	5	2	7
Tehran, Iran	7	4	11
Zahidan, Iran	2	0	2
Baghdad, Iraq	12	3	15
Manama, Bahrain	28	19	47
Qatar	40	22	62
Total	3015	594	3609

**Source: MADAD Portal** 

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